

IN THE HIGH COURT OF JHARKHAND AT RANCHI  
Cr.M.P. No. 2769 of 2020

Ranglata Devi & Anr. ... Petitioner  
Versus  
The State of Jharkhand & Anr. ... Opposite Parties

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Rahul Pandey , Adv.  
For the State : Mr. Md. Hatim , Addl. P.P.  
For the O. P. No. 2 : Mr. P.A. N. Roy, Adv.

**05 / 26.03.2021**

Heard the parties through Video Conferencing.

Learned counsel for the opposite party no. 2 prays for time to  
file counter affidavit.

Prayer for time is allowed.

List this case after two weeks.

**(ANIL KUMAR CHOUDHARY, J.)**

Smita/-